

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 682 of 2013

Rajiv Lochan Panda ... Appellant

Versus

The State (through CBI) ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. N.K. Jaiswal, Adv.

For the CBI : Mrs. Neetu Sinha, Adv.

03 / 25.06.2020

Heard the parties through Video Conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal six weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-